

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

**ORDER**

No: 177

Dated: 23/05/2018

Consequent upon the transfer on elevation of Hon'ble Mr. Justice Ramalingam Sudhakar and Hon'ble Mr. Justice Mohammad Yaqoob Mir, the following Hon'ble Judges of the High Court of Jammu & Kashmir are appointed as Administrative Judges for the Districts/Tribunals/Fora shown against each of them:

S.No.	Name of the Hon'ble Judge	District/Tribunal/Forum
1.	Hon'ble Mr. Justice Alok Aradhe	Jammu, Udhampur, Kulgam, MACT Jammu, Divisional Consumer Forum Jammu, Special Tribunal (Revenue) Jammu, Labour Court, Industrial Tribunal and Sales Tax Appellate Tribunal.
2.	Hon'ble Mr. Justice Ali Mohammad Magrey	Srinagar, Baramulla, Doda, MACT Srinagar, Divisional Consumer Forum, Srinagar, Special Tribunal (Revenue) Srinagar and One Man Forest Authority.
3.	Hon'ble Mr. Justice Dhiraj Singh Thakur	Ramban, Budgam and Pulwama.
4.	Hon'ble Mr. Justice Tashi Rabstan	Rajouri, Leh, Shopian.
5.	Hon'ble Mr. Justice Janak Raj Kotwal	Kathua, Kupwara and Bandipore.
6.	Hon'ble Mr. Justice Sanjeev Kumar	Reasi, Kishtwar and Ganderbal.
7.	Hon'ble Mr. Justice Maharaj Krishan Hanjura	Samba and Anantnag.
8.	Hon'ble Mr. Justice Sanjay Kumar Gupta	Kargil and Poonch.

**By Order**

(Sanjay Dhar)

Registrar General

No: 6429-78

Dated: 23/05/2018

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_

.....for information of His Lordship.

3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
..... for information.
5. All District & Sessions Judges, with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
6. Presiding Officer/Member, J&K Special Tribunal, Jammu/Srinagar.
7. President Divisional Consumer Forum, Jammu/Srinagar.
8. Presiding Officer MACT, Jammu/Srinagar.
9. Chairman, J&K, Sales Tax Tribunal, Srinagar.
10. One Man Forest Authority, Srinagar.
11. Presiding Officer Industrial Tribunal/ Labour Court.  
..... for information.
12. CPC e-Courts, High Court of J&K ,for uploading the same on High Court website.
13. Office file.

Registrar General

*[Handwritten Signature]*  
23/5/18